

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	Company Petition IB/258/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	STCI Finance Ltd
NAME OF THE RESPONDENT(S)	Nandakumar Ramanujalu
UNDER SECTION	95 of IBC

**ORDER**

**Present:** Ld. Counsel for the Petitioner.

Ld. Counsel Ms. M. Vazra Laxmi for the Personal Guarantor.

In the interest of justice, one more opportunity is granted for filing of objections to the RP report and counter to the main CP, subject to costs of Rs.10,000/- to be deposited in Bharatkosh. Proof of depositing to be filed by the next date of hearing. **Matter is adjourned to 29.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**